IN THE COURT OF SH. CHANDRA SHEKHAR, LD.SPECIAL JUDGE, CBI-19 (PC ACT), ROUSE AVENUE DISTRICT COURTS, NEW DELHI

Ref: RC-AC1-2020-A-0004 PS: AC-1/CBI/Delhi U/s: 7A, 8, 9, 10 & 12 of Prevention of Corruption Act, 1988 CBI v. N.M.P. Sinha & Others

26.10.2020

Presence:

(Through CISCO WEBEX Meetings App)

Ld. Defence Counsel Sh. Bhavook Chauhan and Ms. Payal Jain for accused N.M.P. Sinha.

Ld. Sr. Public Prosecutor Sh. Raman Kumar with Ld. Public Prosecutor Sh. Murari and IO Sh. Ravinder Kumar, Inspector of Police, CBI, AC-1, New Delhi for the CBI.

ORDER ON BAIL APPLICATION OF ACCUSED N.M.P. SINHA MOVED U/S 437/439 CR.P.C.

An application seeking bail, on behalf of the aforesaid accused was moved before the Ld. District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata Kohli, Rouse Avenue District Courts, New Delhi, who marked the said application, today, to this court for hearing and disposal of the same.

I have heard the submissions of both parties on the aforesaid application through CISCO WEBEX Meetings arranged by Sh. Raj Kumar, Reader in this court as per the directions of Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) Ms. Sujata Kohli, Rouse Avenue District Courts, New Delhi to maintain social distancing.

Ld. Sr. Public Prosecutor for the CBI seeks time for filing reply and addressing arguments on the aforesaid bail application.

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Heard. Request allowed.

At the request of CBI, application is adjourned for filing reply and addressing arguments for 03.11.2020 at 10:15 a.m. in e-form with directions to supply advance copy of the same to Ld. Defence Counsel in e-form on or prior to 02.11.2020.

A copy of this order is being sent through Whats App to Sh. Raj Kumar, Reader of this court with a direction to get this order uploaded on the official website of Delhi District Courts at the earliest through Computer Branch, Rouse Avenue Courts Complex, New Delhi. He is also directed to send a Whats App copy of the order to the respective counsel of the parties at the earliest. A signed hard copy of the order shall be placed on record as soon as work is resumed from the Court premises of Rouse Avenue District Courts, New Delhi.

Dated: 26.10.2020

CHANDRA SHEKHAR
Special judge, CBI-19 (PC Act),
Rouse Avenue District Courts, New Delhi